

ACT NO. XI OF 1885.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 10th July, 1885.)

An Act to correct an error in the Burma Municipal Act, 1884.

WHEREAS it is expedient to correct an error in the Burma Municipal Act, 1884; It is hereby enacted as follows :—

XVII of
1884.

(1) In section 58 of the said Act, for the word "occupation" the word "possession" shall be substituted.

(2) The substitution made by sub-section (1) shall be deemed to have been made from the date on which the said Act came into force.